

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/06/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION2206-AT11A.M.-11.05 A.M

285-PARTHEARD-CODE-BUYBACKEQUITYSHARES-AT11.05am

1	SEBI Appeal	23/2019	M/s Apollo Tyres Ltd. Vs. SEBI	P.N. Modi, Sr. Adv. i/b Shardul AmarchandMangaldas Abhiraj Arora, Adv. i/b ELP
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Sub Matter(Disposed) : Misc. Application/0000381/2019
 Sub Matter(Disposed) : Caveat Application/0000001/2019
 Sub Matter(Disposed) : Misc. Application/0000805/2022

18-DISPOSAL-SHORTFALLFUNDS-AT11.30AM

2	SEBI Appeal	241/2020	Anand Rathi Share and Stock Brokers Limited Vs. NSEIL	Harsh A. Kesharia Advocate Manilal Kher Ambalal
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468DISPOSAL-COURTCODE-GDRISSUE-AT11.35AM

3	Misc. Application	707/2021	ARUN PANCHARIYA- Interim Relief Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
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(Main Matter Number :SEBI Appeal/0000533/2021)

	SEBI Appeal	533/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
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Sub Matter(Disposed) : Misc. Application/0000909/2021
 Sub Matter(Disposed) : Misc. Application/0000706/2021
 Sub Matter : Misc. Application/0000707/2021
 Sub Matter : Misc. Application/0000273/2023

	Misc. Application	273/2023	ARUN PANCHARIYA-AMENDMENT Vs. SEBI	Sandeep Wadhawan Advocate
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(Main Matter Number :SEBI Appeal/0000533/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>94DISPOSAL-COURTCODE-MPSDELISTING-AT 11.40AM</u>				
4	SEBI Appeal	543/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED and ORS. Vs. SEBI	DSK Legal
	Sub Matter(Disposed) :	Misc. Application/0000945/2021		
	Sub Matter(Disposed) :	Misc. Application/0000942/2021		
	Sub Matter :	Misc. Application/0000243/2023		
	SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000989/2021		
	Sub Matter(Disposed) :	Misc. Application/0000990/2021		
	Sub Matter :	Misc. Application/0000257/2023		
	SEBI Appeal	596/2021	OSWAL SHARES AND SECURITIES LTD AND OTHERS Vs. SEBI	ABH Law LLP
	SEBI Appeal	597/2021	Javeri Oswal Commodities Pvt. ltd. and others Vs. SEBI	ABH Law LLP
	SEBI Appeal	598/2021	RAJENDRAKUMAR GOPILAL JAIN AND OTHERS Vs. SEBI	
	SEBI Appeal	600/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS Vs. SEBI	ABH Law LLP
	Sub Matter(Disposed) :	Misc. Application/0001126/2021		
	Sub Matter(Disposed) :	Misc. Application/0001127/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	617/2021	METROGLOBAL LIMITED Vs. SEBI	Mr.Vinay Kothari Advocate
Sub Matter(Disposed) : Misc. Application/0001142/2021				
Sub Matter(Disposed) : Misc. Application/0001143/2021				
	SEBI Appeal	619/2021	M/S. VITAL CONNECTIONS LLP and ORS. Vs. SEBI	Amrita Thakore Advocate
	SEBI Appeal	634/2021	LALITKUMAR RANMAL HUF Vs. SEBI	Mr.Lalitkumar Ranmal HUF
	SEBI Appeal	635/2021	SHOBHA LALITKUMAR SHAH Vs. SEBI	Ms.Shobha Lalikumar Shah
	SEBI Appeal	636/2021	SNEHA LALITKUMAR SHAH Vs. SEBI	CA Sneha Shah
	Misc. Application	243/2023	Riddhi Siddhi Gluco Biols Limited and Ors. Vs. SEBI	Anjali Shah Associate
(Main Matter Number :SEBI Appeal/0000543/2021)				
	Misc. Application	257/2023	Riddhi Siddhi Gluco Biols Limited and Ors. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000588/2021)				
<u>948-DISPOSAL-COURTCODE-GDRRAINBOW-AT11.45AM</u>				
5	SEBI Appeal	185/2022	SPARROW DIVERSIFIED FUND Vs. SEBI	ASIA Rajani Associates
Sub Matter(Disposed) : Misc. Application/0000190/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	219/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co.
	Sub Matter(Disposed) :	Misc. Application/0000373/2022		
	Sub Matter(Disposed) :	Misc. Application/0000435/2022		
	SEBI Appeal	495/2022	European American Investment Bank AG Vs. SEBI	Ganesh and Co
	Sub Matter(Disposed) :	Misc. Application/0000831/2022		
	Sub Matter(Disposed) :	Misc. Application/0000832/2022		
	Sub Matter :	Misc. Application/0000833/2022		
	Sub Matter :	Misc. Application/0001340/2022		
	Misc. Application	833/2022	European American Investment Bank AG -STAY Vs. SEBI	Ganesh and Co
	(Main Matter Number :SEBI Appeal/0000495/2022)			
	SEBI Appeal	535/2022	AJAY GOENKA AND ANR. Vs. SEBI	J.M. Bhalgat Advocate
	Sub Matter :	Misc. Application/0001287/2022		
	SEBI Appeal	542/2022 (/0000)	Arun Panchariya Vs. SEBI	
	Sub Matter :	Misc. Application/0000961/2022		
	Sub Matter(Disposed) :	Misc. Application/0000962/2022		
	Sub Matter(Disposed) :	Misc. Application/0000963/2022		
	Sub Matter :	Misc. Application/0001339/2022		
	Misc. Application	961/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000542/2022)			
	SEBI Appeal	750/2022	AJAY GOENKA AND ANR. Vs. SEBI	J.M. Bhalgat Advocate
	Sub Matter(Disposed) :	Misc. Application/0001069/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1287/2022	SEBI-DELAY IN REPLY Vs. Ajay Goenka and Anr	VIDHI PARTNERS J.M. Bhalgat Advocate
(Main Matter Number :SEBI Appeal/0000535/2022)				
	Misc. Application	1339/2022	SEBI-DELAY IN REPLY Vs. ARUN PANCHARIYA	VIDHI PARTNERS Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000542/2022)				
	Misc. Application	1340/2022	SEBI-DELAY IN REPLY Vs. European American Investment Bank AG	VIDHI PARTNERS Ganesh and Co
(Main Matter Number :SEBI Appeal/0000495/2022)				

984-DISPOSAL-COURTCODE-SUNSTARAO-AT11.50AM

6	SEBI Appeal	455/2022	Hari Mohan Beriwal and Ors. Vs. SEBI	Anjali Agrawal
Sub Matter(Disposed) : Misc. Application/0000732/2022				
Sub Matter : Misc. Application/0000733/2022				
Sub Matter(Disposed) : Misc. Application/0001780/2022				
	Misc. Application	733/2022	Hari Mohan Beriwal and Ors.-DELAY Vs. SEBI	Anjali Agrawal
(Main Matter Number :SEBI Appeal/0000455/2022)				
	Misc. Application	1254/2022	SARWANI DEVI MODI-DELAY Vs. SEBI	Saachi V. Purohit Advocate
(Main Matter Number :SEBI Appeal/0000795/2022)				
	SEBI Appeal	792/2022	HARI MOHAN BERIWALA AND OTHERS HUF Vs. SEBI	Adv. Anjali Agarwal
Sub Matter(Disposed) : Misc. Application/0001778/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	SEBI Appeal	793/2022	HARI MOHAN BERIWALA Vs. SEBI	Adv. Anjali Agarwal
	SEBI Appeal	794/2022	MANJU BERIWALA Vs. SEBI	Adv. Anjali Agarwal
	SEBI Appeal	795/2022	SARWANI DEVI MODI Vs. SEBI	Saachi V. Purohit Advocate

Sub Matter : Misc. Application/0001254/2022
 Sub Matter(Disposed) : Misc. Application/0001779/2022

977DISPOSAL-COURTCODE-EDSERVE-AT11.55AM

38 SEBI Appeal 543/2022 Arun Panchariya
Vs.
SEBI

Sub Matter : Misc. Application/0000964/2022
 Sub Matter(Disposed) : Misc. Application/0000965/2022
 Sub Matter(Disposed) : Misc. Application/0000966/2022
 Sub Matter : Misc. Application/0001338/2022

Misc. Application 964/2022 Arun Panchariya-Interim Relief
Vs.
SEBI

(Main Matter Number :SEBI Appeal/0000543/2022)

Misc. Application 1338/2022 SEBI-DELAY IN REPLY VIDHI PARTNERS
Vs.
ArunPanchariya Sandeep Wadhawan,
Advocate

(Main Matter Number :SEBI Appeal/0000543/2022)

220-DISPOSAL-COURTCODE-INSPECTIONURBAN-AT12NOON

8 SEBI Appeal 93/2023 Urban Infrastructure Trustees AZB AND PARTNERS
Limited and Anr.
Vs.
SEBI

Sub Matter : Misc. Application/0000132/2023
 Sub Matter : Misc. Application/0000156/2023
 Sub Matter : Misc. Application/0000594/2023
 Sub Matter(Disposed) : Misc. Application/0000608/2023
 Sub Matter : Misc. Application/0000609/2023

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	94/2023	Parag Parekh and Ors. Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000595/2023		
	SEBI Appeal	95/2023	P.K.BANSAL Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000596/2023		
	SEBI Appeal	96/2023	Sandeep Kedia Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000597/2023		
	SEBI Appeal	97/2023	Jesal Sanghvi Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000598/2023		
	SEBI Appeal	98/2023	Dharmesh Trivedi Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000599/2023		
	SEBI Appeal	99/2023	P Krishnamurthy Vs. SEBI	AZB AND PARTNERS
Sub Matter :		Misc. Application/0000600/2023		
	Misc. Application	132/2023	Urban Inf Trus Ltd and Anr-modification Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :		SEBI Appeal/0000093/2023)		
	Misc. Application	156/2023	Urban Infrast. Trust. Ltd and Anr.-Modification Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :		SEBI Appeal/0000093/2023)		
	Misc. Application	594/2023	Urban Infrastructure Trustees Ltd and Anr.-DELAY Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :		SEBI Appeal/0000093/2023)		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	600/2023	P Krishnamurthy-DELAY IN REJOINDER Vs. SEBI (Main Matter Number :SEBI Appeal/0000099/2023)	AZB AND PARTNERS
	Misc. Application	609/2023	SEBI-DELAY IN REPLY ADDITIONAL AFFIDAVIT Vs. UTIL and Anr. (Main Matter Number :SEBI Appeal/0000093/2023)	AZB AND PARTNERS
<u>171-DISPOSAL-COURTCODE-EXDONAO-AT12.05PM</u>				
9	Misc. Application	280/2023	Mr. Vishal Pravinbhai Soni-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000289/2023)	Vikas Bengani Advocate
	Misc. Application	383/2023	Mr. Henal Patel and Ors.-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000356/2023)	Akansha Jain Practicing Company Secretary
	SEBI Appeal	289/2023	Mr. Vishal Pravinbhai Soni Vs. SEBI Sub Matter : Misc. Application/0000280/2023 Sub Matter : Misc. Application/0000721/2023	Vikas Bengani Advocate
	SEBI Appeal	356/2023	Mr. Henal Patel and Ors. Vs. SEBI Sub Matter : Misc. Application/0000383/2023	Akansha Jain Practicing Company Secretary
	Misc. Application	721/2023	SEBI-DELY IN FILLING REPLY Vs. Mr. Vishal Pravinbhai Soni (Main Matter Number :SEBI Appeal/0000289/2023)	THE LAW POINT

342DISPOSAL-COURTCODE-PARICHAYAO-AT12.10PM

10	SEBI Appeal	342/2023	DHIREN DHARAMDRAS AGRAWAL AND ORS Vs.	Jyoti Pandey Advocate
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0000369/2023				
	SEBI Appeal	343/2023	AMUL GAGABHAI DESAI AND ORS Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) : Misc. Application/0000388/2023				
	SEBI Appeal	344/2023	JANAKRAY VITTHALDAS SONI AND ORS Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) : Misc. Application/0000402/2023				
	SEBI Appeal	345/2023	KRUNAL GOPALDAS RANA AND ANR Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) : Misc. Application/0000403/2023				
	SEBI Appeal	346/2023	SANJAY JETHALAL SONI AND ORS Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) : Misc. Application/0000416/2023				
	SEBI Appeal	347/2023	AMITKUMAR RAMESHCHANDRA RANA Vs. SEBI	Akhil Sarathy Advocate
Sub Matter(Disposed) : Misc. Application/0000447/2023				